

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI)ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

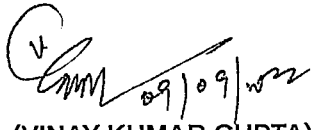
In pursuance of letter of the Hon'ble High Court of Delhi, New Delhi bearing No.4992/G-1/Gaz./ DHC/2022 dated 2nd September, 2022 and in order to ensure equal distribution of cases amongst the courts of Special Judges (PC Act)(CBI), RACC, New Delhi, the cases mentioned in Column No.2 are hereby withdrawn from the court mentioned in Column No.3 and transferred to the Courts as mentioned in Column No.4, with immediate effect, for disposal in accordance with law.

| S.No | (Column No.1) | (Column No.2) | (Column No.3) | (Column No.4) |
|------|---------------|------------------------------------|--|--|
| 1 | 1. 209/19 | CBI vs S K Upadhyay etc | Sh. Vijay Kumar Jha, Special Judge (PC Act)(CBI)-19 | Ms. Niyay Bindu, Spl. Judge (PC Act)(CBI)-13 |
| 2 | 2. 225/19 | CBI vs M/S Darsh Constructions | | |
| 3 | 3. 229/19 | CBI Vs S K Upadhyay etc. | | |
| 4 | 4. 228/19 | CBI Vs S.K. Upadhyay etc. | | |
| 5 | 5. 157/19 | CBI Vs S.K. Upadhyay etc. | | |
| 6 | 1. 237/19 | CBI Vs Faquir Chand Verma | | Sh. Sameer Bajpai, Spl. Judge (PC Act)(CBI)-14 |
| 7 | 2. 241/19 | CBI Vs Dr. S P Gautam etc. | | Sh. Satish Kumar Arora, Spl. Judge (PC Act)(CBI)-05 |
| 8 | 1. 223/19 | CBI Vs Shakti Singh Meena | | |
| 9 | 2. 226/19 | CBI Vs Naipal Singh etc. | | Sh. Bhupinder Singh, Spl. Judge (PC Act)(CBI)-06 |
| 10 | 1. 159/19 | CBI Vs Rajan Kumar & Ors. | | |
| 11 | 2. 235/19 | CBI Vs M/S Raksha Global Pvt. Ltd. | | Sh. Anurag Sain, Spl. Judge (PC Act)(CBI)-11 |
| 12 | 1. 219/19 | CBI Vs Babu Lal Agarwal & Ors. | | |
| 13 | 1. 413/19 | CBI Vs M/S Skyfisher Airways Ltd. | | Ms. Neelofer Abida Perveen, Spl. Judge (PC Act)(CBI)-22 |
| 14 | 2. 138/19 | CBI Vs P K Girotra & Ors. | | |
| 15 | 1. 161/19 | CBI Vs Sudhir Kumar Jain etc. | | Sh. Naresh Kumar Laka, Spl. Judge (PC Act)(CBI)-20 |

It is further directed that the Ahlmads/Assistant Ahlmads of the transferor/transferee Courts shall ensure that the lists of transferred cases are displayed outside their Court Rooms and public at large is notified. The transferor court shall send the case files date wise well in time to the transferee courts, so that there is no inconvenience to the lawyers and litigants.

Ahlmad/Assistant Ahlmad of the transferor Court shall provide a list of transferred cases to the In-charge Computer Branch, Rouse Avenue Court Complex so that the same is uploaded on the website of Delhi District Courts forthwith.

Besides transferring the above mentioned cases, if there is any connected matter(s) left in the transferor court, the same shall also be sent to the transferee court alongwith the main case(s).


(VINAY KUMAR GUPTA)
 Principal District & Sessions Judge-
 cum-Special Judge(PC Act) (CBI)
 Rouse Avenue Court Complex
 New Delhi

4- 2:10 P^m

No.Cases Transfer/CBI/RACC/Gaz./2022 888 2-D -890 3-D

Dated 09/09/2022

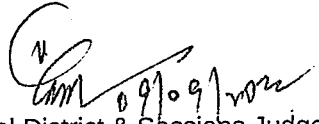
Copy forwarded for information to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Web.

Copy forwarded for information and necessary action to:

1. The Concerned Judicial Officers.
2. The Director of Prosecution (CBI), Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director, Enforcement Directorate, New Delhi.
4. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
5. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
6. The Director General(Prisons), Tihar Jail, New Delhi.
7. The P.S.to the undersigned.
8. The Website Committee, Tis Hazari Courts, Delhi with a request to upload the same on the official website.
9. The Branch In-charge/CareTaker, Care Taking Branch/Facilitation Centre and Filing Section, Rouse Avenue Court Complex, New Delhi.
10. The Hony. Secretary, Delhi High Court Bar Association, Rouse Avenue, Tis Hazari, New Delhi, Shahdara, Rohini, Dwarka and Saket Courts Bar Associations.
11. The In-charge, Computer Branch, Rouse Avenue Court Complex, New Delhi.


Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue District Court
New Delhi